

IN THE HIGH COURT OF
ORISSA, CUTTACK

Institution of Applications for issue of Certified
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Report on :24-03-2025

Date : 24.03.2025

SL. No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Seat
1	23327/2025	24.03.2025	WP (C) - 8044/2025	S.K.SAHU	C.O.		Order Dtd. 2025-03-20	WRIT BRANCH-6	(Seat No-25)
2	23328/2025	24.03.2025	WP (C) - 7793/2025	S.K.SAHU	C.O.		Order Dtd. 2025-03-20	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-101)
3	23329/2025	24.03.2025	WP (C) - 3593/2025	B.BARIK	C.O.		Order Dtd. 2025-03-19	WRIT BRANCH-8	(Seat No-39)
4	23330/2025	24.03.2025	WP (C) - 8044/2025	D.K.SAHU	C.O.		Order Dtd. 2025-03-20	WRIT BRANCH-6	(Seat No-25)
5	23331/2025	24.03.2025	WP (C) - 7793/2025	D.K.SAHU	C.O.		Order Dtd. 2025-03-20	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-101)
6	23332/2025	24.03.2025	WP (C) - 7925/2025	R.K.BARIK	C.O.		Order Dtd. 2025-03-20	WRIT BRANCH-2	(Seat No-45)
7	23333/2025	24.03.2025	WP (C) - 29625/2024	D.D.MOHANTY	C.O.		Order Dtd. 2025-03-20		(Seat No-45)
8	23334/2025	24.03.2025	WP (C) - 7110/2025	P.K.LENKA	C.O.		Order Dtd. 9999-12-31	WRIT BRANCH-5	(Seat No-20)
9	23335/2025	24.03.2025	WPCRL-10/2025	A.DAS	C.O.		Order Dtd. 2025-03-20	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-106)
10	23336/2025	24.03.2025	WP (C) - 7990/2025	T.K.NAYAK	C.O.		Order Dtd. 2025-03-20		(Seat No-106)
11	23337/2025	24.03.2025	WA-2338/2024	S.K.PARIDA	C.O.		Order Dtd. 2025-03-20		(Seat No-106)
12	23338/2025	24.03.2025	WP (C) - 7991/2025	T.K.NAYAK	C.O.		Order Dtd. 2025-03-20	WRIT BRANCH-3	(Seat No-12)
13	23339/2025	24.03.2025	WP (C) -	T.K.NAYAK	C.O.		Order Dtd.		(Seat

			7492/2025				2025-03-20		No-12)
14	23340/2025	24.03.2025	WP (C) - 7925/2025	T.K.NAYAK	C.O.		Order Dtd. 2025-03-20	WRIT BRANCH-2	(Seat No-45)
15	23341/2025	24.03.2025	WP (C) - 7456/2025	T.K.NAYAK	C.O.		Order Dtd. 2025-03-20		(Seat No-45)
16	23342/2025	24.03.2025	WP (C) - 7289/2025	T.K.NAYAK	C.O.		Order Dtd. 2025-03-20	WRIT BRANCH-5	(Seat No-20)
17	23343/2025	24.03.2025	WP (C) - 29625/2024	T.K.NAYAK	C.O.		Order Dtd. 2025-03-20		(Seat No-20)
18	23344/2025	24.03.2025	WP (C) - 7289/2025	T.K.NAYAK	C.O.		Order Dtd. 2025-03-20	WRIT BRANCH-5	(Seat No-20)
19	23345/2025	24.03.2025	WP (C) - 8050/2025	S.K.SAHU	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-3	(Seat No-28)
20	23346/2025	24.03.2025	WP (C) - 8046/2025	S.K.SAHU	C.O.	COURT NO. 1	Order Dtd. 2025-03-20	WRIT BRANCH-1	(Seat No-3)
21	23349/2025	24.03.2025	WP (C) - 32669/2022	M K PATI	C.O.	COURT NO. 1	Order Dtd. 2025-03-20	WRIT BRANCH-7	(Seat No-48)
22	23350/2025	24.03.2025	RSA-434/2016	S MOAHARANA	C.O.	COURT NO. 7	Order Dtd. 2025-04-15	SECOND APPEAL	(Seat No-5)
23	23352/2025	24.03.2025	RSA-347/2017	S MOAHARANA	C.O.	COURT NO. 23	Order Dtd. 2025-04-03	SECOND APPEAL	(Seat No-3)
24	23353/2025	24.03.2025	RSA-258/2023	S MOAHARANA	C.O.	COURT NO. 23	Order Dtd. 2025-05-05	SECOND APPEAL	(Seat No-6)
25	23354/2025	24.03.2025	WP (C) - 7940/2025	J.LENKA	C.O.	COURT NO. 23	Order Dtd. 2025-03-20	WRIT BRANCH-2	(Seat No-45)
26	23356/2025	24.03.2025	WP (C) - 7723/2025	H K MOHANTA	C.O.	COURT NO. 23	Order Dtd. 2025-03-21	WRIT BRANCH-8	(Seat No-43)
27	23357/2025	24.03.2025	WP (C) - 7834/2025	MIHIR KUMAR DASH	C.O.	COURT NO. 23	Order Dtd. 2025-03-21	WRIT BRANCH-2	(Seat No-45)
28	23358/2025	24.03.2025	CONTC-8030/2024	A.K PANDA	C.O.	COURT NO. 23	Order Dtd. 2025-03-17		(Seat No-45)
29	23359/2025	24.03.2025	WP (C) - 7181/2025	U CHHOTRAY	C.O.	COURT NO. 23	Order Dtd. 2025-03-21	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-120)
30	23360/2025	24.03.2025	WP (C) - 6843/2025	S.K RATH	C.O.	COURT NO. 23	Order Dtd. 2025-03-20	WRIT BRANCH-4	(Seat No-19)
31	23361/2025	24.03.2025	WP (C) - 7439/2025	RAMA KRISHNA BISOI	C.O.	COURT NO. 23	Order Dtd. 2025-03-21	WRIT BRANCH-4	(Seat No-17)

32	23362/2025	24.03.2025	WP (C) - 2945/2025	M K NAYAK	C.O.	COURT NO. 23	Order Dtd. 2025-03-21	WRIT BRANCH-1	(Seat No-2)
33	23363/2025	24.03.2025	MACA- 279/2021	A.K.DAS	C.O.	COURT NO. 23	Order Dtd. 2025-03-20	MISC. APPEAL SEC.	(Seat No-7)
34	23364/2025	24.03.2025	WP (C) - 3592/2025	M K NAYAK	C.O.	COURT NO. 23	Order Dtd. 2025-03-21	WRIT BRANCH-1	(Seat No-2)
35	23365/2025	24.03.2025	CONTC- 8213/2024	SARAT DASH	C.O.	COURT NO. 23	Order Dtd. 2025-03-21	CONTEMPT	(Seat No-2)
36	23366/2025	24.03.2025	ABLAPL- 2880/2025	R R NAYAK	C.O.	COURT NO. 23	Order Dtd. 2025-03-20		(Seat No-2)
37	23367/2025	24.03.2025	WP (C) - 2752/2025	M K NAYAK	C.O.	COURT NO. 23	Order Dtd. 2025-03-21	WRIT BRANCH-3	(Seat No- 11)
38	23368/2025	24.03.2025	ABLAPL- 2992/2025	ULLASH DAS	C.O.	COURT NO. 23	Order Dtd. 2025-03-21		(Seat No- 11)
39	23369/2025	24.03.2025	WP (C) - 2743/2025	M K NAYAK	C.O.	COURT NO. 23	Order Dtd. 2025-03-21	WRIT BRANCH-8	(Seat No- 29)
40	23370/2025	24.03.2025	WP (C) - 7349/2025	S HUSSIAN	C.O.	COURT NO. 23	Order Dtd. 2025-03-19		(Seat No- 29)
41	23371/2025	24.03.2025	WP (C) - 7689/2025	N ROUT	C.O.	COURT NO. 23	Order Dtd. 2025-03-21	WRIT BRANCH (DIVISION BENCH-3)	(Seat No- 123)
42	23372/2025	24.03.2025	BLAPL- 1976/2025	S N GAYA	C.O.	COURT NO. 23	Order Dtd. 2025-03-19		(Seat No- 123)
43	23374/2025	24.03.2025	WP (C) - 7659/2025	P K JENA	C.O.	COURT NO. 23	Order Dtd. 2025-03-20		(Seat No- 123)
44	23375/2025	24.03.2025	CONTC- 7665/2024	SUMANTA DAS	C.O.	COURT NO. 23	Order Dtd. 2025-03-21		(Seat No- 123)
45	23376/2025	24.03.2025	WP (C) - 7559/2025	R K BARIK	C.O.	COURT NO. 23	Order Dtd. 2025-03-19	WRIT BRANCH-7	(Seat No- 15)
46	23377/2025	24.03.2025	CONTC- 7649/2024	SUMANTA DAS	C.O.	COURT NO. 23	Order Dtd. 2025-03-21		(Seat No- 15)
47	23378/2025	24.03.2025	RSA- 200/2017	P N NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-04-21	SECOND APPEAL	(Seat No-5)
48	23379/2025	24.03.2025	CONTC- 6716/2024	R.N.BARIK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-03-21		(Seat No-5)
49	23380/2025	24.03.2025	ABLAPL- 2847/2025	PRAKASH CHANDRA DASH	C.O.	COURT NO. 17	Order Dtd. 2025-05-06		(Seat No-5)
50	23381/2025	24.03.2025	ABLAPL- 2837/2025	PARTHA SARATHI DAS	C.O.	COURT NO. 17	Order Dtd. 2025-03-20		(Seat No-5)
51	23382/2025	24.03.2025	WP (C) -	A.K.MOHANTY	C.O.	COURT NO.	Order Dtd.	WRIT	(Seat

			22856/2016			17	2025-03-19	BRANCH-3	No-14)
52	23383/2025	24.03.2025	BLAPL-1339/2024	BIBHUTI RANJAN MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-03-15	BAIL-1	(Seat No-6)
53	23384/2025	24.03.2025	RVWPET-198/2024	P K JENA	C.O.	COURT NO. 15	Order Dtd. 2025-03-19		(Seat No-6)
54	23385/2025	24.03.2025	ABLAPL-2850/2025	PRAKASH CHANDRA DASH	C.O.	COURT NO. 15	Order Dtd. 2025-03-20		(Seat No-6)
55	23386/2025	24.03.2025	RVWPET-198/2024	B.K. SWAIN	C.O.	COURT NO. 15	Order Dtd. 2025-03-19		(Seat No-6)
56	23387/2025	24.03.2025	ABLAPL-2902/2025	BALARAM SINGH	C.O.	COURT NO. 15	Order Dtd. 2025-03-20		(Seat No-6)
57	23388/2025	24.03.2025	ABLAPL-2608/2025	BALARAM SINGH	C.O.	COURT NO. 15	Order Dtd. 2025-03-20		(Seat No-6)
58	23389/2025	24.03.2025	BLAPL-11073/2024	R R NAYAK	C.O.	COURT NO. 15	Order Dtd. 2025-03-19		(Seat No-6)
59	23390/2025	24.03.2025	ABLAPL-655/2025	SWAGAT KUMAR SAHU	C.O.	COURT NO. 15	Order Dtd. 2025-03-19		(Seat No-6)
60	23391/2025	24.03.2025	ABLAPL-2923/2025	BALARAM SINGH	C.O.	COURT NO. 15	Order Dtd. 2025-03-20		(Seat No-6)
61	23392/2025	24.03.2025	ABLAPL-2835/2025	RK BARIK	C.O.	COURT NO. 15	Order Dtd. 2025-03-20		(Seat No-6)
62	23393/2025	24.03.2025	ABLAPL-2836/2025	RK BARIK	C.O.	COURT NO. 15	Order Dtd. 2025-03-20	BAIL-2	(Seat No-9)
63	23394/2025	24.03.2025	ABLAPL-2853/2025	K DAS	C.O.	COURT NO. 15	Order Dtd. 2025-03-20		(Seat No-9)
64	23395/2025	24.03.2025	ABLAPL-2908/2025	ANUPAMA MISHRA	C.O.	COURT NO. 15	Order Dtd. 2025-03-20	BAIL-2	(Seat No-12)
65	23397/2025	24.03.2025	ABLAPL-2826/2025	JAYAKRISHNA MOHAPATRA	C.O.	COURT NO. 17	Order Dtd. 2025-03-20		(Seat No-12)
66	23398/2025	24.03.2025	BLAPL-4037/2024	BIBHUTI RANJAN MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-05-03	BAIL-1	(Seat No-1)
67	23399/2025	24.03.2025	ABLAPL-2827/2025	JAYAKRISHNA MOHAPATRA	C.O.	COURT NO. 17	Order Dtd. 2025-03-20		(Seat No-1)
68	23400/2025	24.03.2025	ABLAPL-2829/2025	GR PATRA	C.O.	COURT NO. 17	Order Dtd. 2025-03-20	BAIL-2	(Seat No-16)
69	23401/2025	24.03.2025	ABLAPL-2830/2025	SK PARIDA	C.O.	COURT NO. 17	Order Dtd. 2025-03-20		(Seat No-16)
70	23402/2025	24.03.2025	ABLAPL-2841/2025	B DAS	C.O.	COURT NO. 17	Order Dtd. 2025-03-20		(Seat No-16)
71	23403/2025	24.03.2025	ABLAPL-2844/2025	A PANDA	C.O.	COURT NO. 17	Order Dtd. 2025-03-20		(Seat No-16)
72	23405/2025	24.03.2025	ABLAPL-2852/2025	L JENA	C.O.	COURT NO. 17	Order Dtd. 2025-03-20		(Seat No-

									16)
73	23406/2025	24.03.2025	ABLAPL-2854/2025	AK PANDA	C.O.	COURT NO. 17	Order Dtd. 2025-03-20		(Seat No-16)
74	23407/2025	24.03.2025	ABLAPL-2858/2025	R DAS	C.O.	COURT NO. 17	Order Dtd. 2025-03-20	BAIL-2	(Seat No-11)
75	23408/2025	24.03.2025	ABLAPL-2859/2025	RABINDRA NATH PANDA	C.O.	COURT NO. 17	Order Dtd. 2025-03-20		(Seat No-11)
76	23409/2025	24.03.2025	ABLAPL-2861/2025	N SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-03-20	BAIL-2	(Seat No-10)
77	23410/2025	24.03.2025	ABLAPL-2867/2025	DIBYARANJAN	C.O.	COURT NO. 17	Order Dtd. 2025-03-20	BAIL-2	(Seat No-17)
78	23411/2025	24.03.2025	ABLAPL-2869/2025	PK MISHRA	C.O.	COURT NO. 17	Order Dtd. 2025-03-20	BAIL-2	(Seat No-18)
79	23412/2025	24.03.2025	ABLAPL-2872/2025	G SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-03-20	BAIL-2	(Seat No-11)
80	23414/2025	24.03.2025	ABLAPL-2875/2025	PK LENKA	C.O.	COURT NO. 17	Order Dtd. 2025-03-20	BAIL-1	(Seat No-1)
81	23415/2025	24.03.2025	ABLAPL-2879/2025	RABINDRA NATH PANDA	C.O.	COURT NO. 17	Order Dtd. 2025-03-20		(Seat No-1)
82	23416/2025	24.03.2025	ABLAPL-2886/2025	R SETHI	C.O.	COURT NO. 17	Order Dtd. 2025-03-20	BAIL-2	(Seat No-12)
83	23417/2025	24.03.2025	ABLAPL-2893/2025	GR PATRA	C.O.	COURT NO. 17	Order Dtd. 2025-03-20		(Seat No-12)
84	23418/2025	24.03.2025	ABLAPL-2906/2025	JR SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-03-20		(Seat No-12)
85	23419/2025	24.03.2025	ABLAPL-2909/2025	MN MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-03-20		(Seat No-12)
86	23420/2025	24.03.2025	ABLAPL-2916/2025	J KAMILA	C.O.	COURT NO. 17	Order Dtd. 2025-03-20		(Seat No-12)
87	23421/2025	24.03.2025	ABLAPL-2924/2025	B DAS	C.O.	COURT NO. 17	Order Dtd. 2025-03-20		(Seat No-12)
88	23422/2025	24.03.2025	ABLAPL-2925/2025	AK MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-03-20		(Seat No-12)
89	23423/2025	24.03.2025	ABLAPL-14720/2024	BD BISWAL	C.O.	COURT NO. 17	Order Dtd. 2025-03-19	BAIL-2	(Seat No-18)
90	23424/2025	24.03.2025	ABLAPL-2838/2025	J BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-03-20	BAIL-2	(Seat No-17)

91	23425/2025	24.03.2025	ABLAPL-2910/2025	P BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-03-20		(Seat No-17)
92	23426/2025	24.03.2025	ABLAPL-941/2025	S BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-03-20		(Seat No-17)
93	23428/2025	24.03.2025	ABLAPL-1127/2025	U DAS	C.O.	COURT NO. 17	Order Dtd. 2025-03-19	BAIL-1	(Seat No-1)
94	23429/2025	24.03.2025	ABLAPL-1969/2025	M MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-03-20		(Seat No-1)
95	23430/2025	24.03.2025	ABLAPL-2851/2025	RASHMI RANJAN DAS	C.O.	COURT NO. 17	Order Dtd. 2025-03-20		(Seat No-1)
96	23431/2025	24.03.2025	ABLAPL-2911/2025	D SAMAL	C.O.	COURT NO. 17	Order Dtd. 2025-03-20		(Seat No-1)
97	23432/2025	24.03.2025	ABLAPL-2921/2025	U DAS	C.O.	COURT NO. 17	Order Dtd. 2025-03-20		(Seat No-1)
98	23433/2025	24.03.2025	ABLAPL-1214/2025	SP BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-03-20		(Seat No-1)
99	23435/2025	24.03.2025	ABLAPL-1336/2025	MR SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-03-20	BAIL-1	(Seat No-6)
100	23436/2025	24.03.2025	ABLAPL-1392/2025	PK LENKA	C.O.	COURT NO. 17	Order Dtd. 2025-03-20		(Seat No-6)
101	23437/2025	24.03.2025	ABLAPL-2395/2025	ASWINI KUMAR MISHRA (3)	C.O.	COURT NO. 17	Order Dtd. 2025-03-20	BAIL-1	(Seat No-5)
102	23438/2025	24.03.2025	ABLAPL-2562/2025	JP KAR	C.O.	COURT NO. 17	Order Dtd. 2025-03-20	BAIL-2	(Seat No-7)
103	23439/2025	24.03.2025	ABLAPL-2806/2025	B DAS	C.O.	COURT NO. 17	Order Dtd. 2025-03-19		(Seat No-7)
104	23440/2025	24.03.2025	ABLAPL-14307/2024	BK DAS	C.O.	COURT NO. 17	Order Dtd. 2025-03-19		(Seat No-7)
105	23441/2025	24.03.2025	ABLAPL-2824/2025	RK MALLICK	C.O.	COURT NO. 17	Order Dtd. 2025-03-19		(Seat No-7)
106	23442/2025	24.03.2025	ABLAPL-2823/2025	SK DAS	C.O.	COURT NO. 17	Order Dtd. 2025-03-19		(Seat No-7)
107	23443/2025	24.03.2025	BLAPL-12329/2024	SK SUNDARA	C.O.	COURT NO. 17	Order Dtd. 2025-03-20		(Seat No-7)
108	23444/2025	24.03.2025	BLAPL-12268/2024	PK ROUTARAY	C.O.	COURT NO. 17	Order Dtd. 2025-03-17	BAIL-2	(Seat No-11)
109	23446/2025	24.03.2025	WP (C) - 4379/2025	A K BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-03-21		(Seat No-11)
110	23447/2025	24.03.2025	WP (C) - 4378/2025	A K BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-03-21	WRIT BRANCH-7	(Seat No-48)
111	23448/2025	24.03.2025	WP (C) - 14608/2013	L D SAHU	C.O.	COURT NO. 17	Order Dtd. 2025-03-20	WRIT BRANCH-5	(Seat No-47)
112	23449/2025	24.03.2025	MATA-212/2023	G R PTRIA	C.O.	COURT NO. 17	Order Dtd. 2025-03-21	FIRST APPEAL	(Seat No-4)
113	23450/2025	24.03.2025	MATA-377/2023	J P KAR	C.O.	COURT NO. 17	Order Dtd. 2025-03-21	FIRST APPEAL	(Seat No-4)

114	23451/2025	24.03.2025	MATA-377/2023	B PARIJA	C.O.	COURT NO. 17		FIRST APPEAL	(Seat No-4)
115	23453/2025	24.03.2025	MATA-330/2023	J P KAR	C.O.	COURT NO. 17	Order Dtd. 2025-03-21	FIRST APPEAL	(Seat No-4)
116	23454/2025	24.03.2025	MATA-330/2023	KISHTISH	C.O.	COURT NO. 17	Order Dtd. 2025-03-21	FIRST APPEAL	(Seat No-4)
117	23455/2025	24.03.2025	MACA-1428/2015	A K MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-02-28	MISC. APPEAL SEC.	(Seat No-1)
118	23457/2025	24.03.2025	MACA-1428/2015	N.R.BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-02-28	MISC. APPEAL SEC.	(Seat No-1)
119	23458/2025	24.03.2025	MACA-779/2008	S.R OJHA	C.O.	COURT NO. 17	Order Dtd. 2025-02-05	MISC. APPEAL SEC.	(Seat No-6)
120	23459/2025	24.03.2025	WP (C) - 12281/2023	BISWAJIT DAS	C.O.	COURT NO. 17	Order Dtd. 2025-03-20	WRIT BRANCH-7	(Seat No-18)
121	23460/2025	24.03.2025	WP (C) - 12310/2023	BISWAJIT DAS	C.O.	COURT NO. 17	Order Dtd. 2025-03-20	WRIT BRANCH-8	(Seat No-41)
122	23461/2025	24.03.2025	WP (C) - 12312/2023	BISWAJIT DAS	C.O.	COURT NO. 17	Order Dtd. 2025-03-21	WRIT BRANCH-8	(Seat No-41)
123	23484/2025	24.03.2025	CRLMC-835/2025	P.K.MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-03-20		(Seat No-41)
124	23487/2025	24.03.2025	CRLMC-582/2025	D.P.DASH	C.O.	COURT NO. 15	Order Dtd. 9999-12-31		(Seat No-41)
125	23489/2025	24.03.2025	CRLMC-579/2025	T.K.BARIK	C.O.	COURT NO. 15	Order Dtd. 2025-03-19		(Seat No-41)
126	23490/2025	24.03.2025	CRLMC-3415/2024	A.MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2025-03-20		(Seat No-41)
127	23492/2025	24.03.2025	CRLMC-966/2025	P.K.MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2025-03-11		(Seat No-41)
128	23495/2025	24.03.2025	WP (C) - 19329/2022	G C BARIK	C.O.	COURT NO. 6	Order Dtd. 2022-08-24	WRIT BRANCH-1	(Seat No-31)
129	23496/2025	24.03.2025	CRLMC-965/2025	P.K.MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2025-03-11		(Seat No-31)
130	23497/2025	24.03.2025	CRLMC-962/2025	P.K.MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2025-03-11		(Seat No-31)
131	23499/2025	24.03.2025	CRLMC-1095/2025	N.K.ROUT	C.O.	COURT NO. 15	Order Dtd. 2025-03-20		(Seat No-31)
132	23501/2025	24.03.2025	CRLMC-1108/2025	R.K.MALLIK	C.O.	COURT NO. 15	Order Dtd. 2025-03-20		(Seat No-

									31)
133	23502/2025	24.03.2025	CRLMC-1100/2025	J. PRADHAN	C.O.	COURT NO. 15	Order Dtd. 2025-03-20		(Seat No-31)
134	23504/2025	24.03.2025	CRLMC-1120/2025	R.K.MALLIK	C.O.	COURT NO. 15	Order Dtd. 2025-03-20		(Seat No-31)
135	23505/2025	24.03.2025	CRLMC-1121/2025	D.P.DASH	C.O.	COURT NO. 15	Order Dtd. 2025-03-20		(Seat No-31)
136	23506/2025	24.03.2025	CRLMC-590/2025	R.SAMAL	C.O.	COURT NO. 15	Order Dtd. 2025-03-20	CRIMINAL MISC	(Seat No-6)
137	23507/2025	24.03.2025	FAO-84/2025	S.SAHOO	C.O.	COURT NO. 15	Order Dtd. 2025-03-20	MISC. APPEAL SEC.	(Seat No-5)
138	23508/2025	24.03.2025	FAO-86/2025	S.SAHOO	C.O.	COURT NO. 15	Order Dtd. 2025-03-20	MISC. APPEAL SEC.	(Seat No-5)
139	23509/2025	24.03.2025	FAO-92/2025	S.SAHOO	C.O.	COURT NO. 15	Order Dtd. 2025-03-20	MISC. APPEAL SEC.	(Seat No-5)
140	23510/2025	24.03.2025	FAO-100/2025	S.SAHOO	C.O.	COURT NO. 15	Order Dtd. 2025-03-20		(Seat No-5)
141	23511/2025	24.03.2025	FAO-101/2025	S.SAHOO	C.O.	COURT NO. 15	Order Dtd. 2025-03-20		(Seat No-5)
142	23512/2025	24.03.2025	CRLMC-304/2025	D.K.DAS	C.O.	COURT NO. 15	Order Dtd. 2025-02-04		(Seat No-5)
143	23513/2025	24.03.2025	CRLMC-904/2025	A.S.PAUL	C.O.	COURT NO. 15	Order Dtd. 2025-03-20		(Seat No-5)
144	23514/2025	24.03.2025	CRLMC-835/2025	P.K.MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2025-03-20		(Seat No-5)
145	23515/2025	24.03.2025	WP (C) - 4360/2025	SANTOSH CHANDRA ATABUDHI	C.O.	COURT NO. 15	Order Dtd. 2025-03-21	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-122)
146	23516/2025	24.03.2025	ABLAPL-2984/2025	RK BARIK	C.O.	COURT NO. 15	Order Dtd. 2025-03-21		(Seat No-122)
147	23517/2025	24.03.2025	WP (C) - 26270/2024	A.K.RANA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-04-30	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-123)
148	23518/2025	24.03.2025	WP (C) - 3596/2025	S.DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-03-20		(Seat No-123)
149	23519/2025	24.03.2025	ABLAPL-2970/2025	S BARIK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-03-21	BAIL-1	(Seat No-13)
150	23520/2025	24.03.2025	WP (C) - 3569/2025	S.DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-03-20	WRIT BRANCH-2	(Seat No-7)
151	23521/2025	24.03.2025	ABLAPL-3008/2025	P BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-03-21		(Seat No-7)

152	23522/2025	24.03.2025	WP (C) - 7685/2025	S.DAS	C.O.	COURT NO. 20	Order Dtd. 2025-04-08		(Seat No-7)
153	23523/2025	24.03.2025	ABLAPL- 3000/2025	P PARIDA	C.O.	COURT NO. 20	Order Dtd. 2025-03-21	BAIL-2	(Seat No-8)
154	23524/2025	24.03.2025	WP (C) - 7108/2025	A.T.NAYAK	C.O.	COURT NO. 20	Order Dtd. 2025-04-30		(Seat No-8)
155	23525/2025	24.03.2025	WP (C) - 1984/2025	S.BISWAL	C.O.	COURT NO. 20	Order Dtd. 2025-03-20	WRIT BRANCH-5	(Seat No- 47)
156	23526/2025	24.03.2025	WP (C) - 23790/2024	P.BEHERA	C.O.	COURT NO. 20	Order Dtd. 2025-03-20		(Seat No- 47)
157	23527/2025	24.03.2025	WP (C) - 31722/2024	B.DAS	C.O.	COURT NO. 20	Order Dtd. 2025-03-20		(Seat No- 47)
158	23529/2025	24.03.2025	WP (C) - 23790/2024	P.PANDA	C.O.	COURT NO. 20	Order Dtd. 2025-03-20		(Seat No- 47)
159	23530/2025	24.03.2025	ABLAPL- 2991/2025	S AZEMUDDIN	C.O.	COURT NO. 20	Order Dtd. 2025-03-21		(Seat No- 47)
160	23531/2025	24.03.2025	WP (C) - 8335/2025	M.R.BARIK	C.O.	COURT NO. 20	Order Dtd. 2025-03-21		(Seat No- 47)
161	23532/2025	24.03.2025	ABLAPL- 2983/2025	PK MISHRA	C.O.	COURT NO. 17	Order Dtd. 2025-03-21		(Seat No- 47)
162	23533/2025	24.03.2025	WP (C) - 8066/2025	S.BISWAL	C.O.	COURT NO. 6	Order Dtd. 2025-04-15	WRIT BRANCH-5	(Seat No- 47)
163	23534/2025	24.03.2025	ABLAPL- 2979/2025	DP DASH	C.O.	COURT NO. 6	Order Dtd. 2025-03-21	BAIL-2	(Seat No- 11)
164	23535/2025	24.03.2025	WP (C) - 4242/2025	P.K.JENA	C.O.	COURT NO. 6	Order Dtd. 2025-03-20	WRIT BRANCH-5	(Seat No- 32)
165	23536/2025	24.03.2025	ABLAPL- 2974/2025	MR ROUTRAY	C.O.	COURT NO. 6	Order Dtd. 2025-03-21		(Seat No- 32)
166	23537/2025	24.03.2025	WP (C) - 5528/2025	N.MALLICK	C.O.	COURT NO. 6	Order Dtd. 2025-03-20		(Seat No- 32)
167	23539/2025	24.03.2025	ABLAPL- 2964/2025	S MOHAPATRA	C.O.	COURT NO. 6	Order Dtd. 2025-03-21		(Seat No- 32)
168	23540/2025	24.03.2025	WP (C) - 1984/2025	S.PADHI	C.O.	COURT NO. 6	Order Dtd. 2025-03-20	WRIT BRANCH-5	(Seat No- 47)
169	23541/2025	24.03.2025	WP (C) - 1949/2025	S.BEHERA	C.O.	COURT NO. 6	Order Dtd. 2025-03-20	WRIT BRANCH-1	(Seat No- 31)
170	23542/2025	24.03.2025	ABLAPL- 2961/2025	B DAS	C.O.	COURT NO. 17	Order Dtd. 2025-03-21		(Seat No-

									31)
171	23543/2025	24.03.2025	WP (C) - 6985/2025	M.R.SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-03-17	WRIT BRANCH-6	(Seat No- 24)
172	23544/2025	24.03.2025	ABLAPL- 2960/2025	B DAS	C.O.	COURT NO. 17	Order Dtd. 2025-03-21		(Seat No- 24)
173	23545/2025	24.03.2025	WP (C) - 6959/2025	P.K.JENA	C.O.	COURT NO. 17	Order Dtd. 2025-03-17		(Seat No- 24)
174	23546/2025	24.03.2025	ABLAPL- 2955/2025	N SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-03-21	BAIL-2	(Seat No- 16)
175	23547/2025	24.03.2025	WP (C) - 6543/2025	T.SWAIN	C.O.	COURT NO. 17	Order Dtd. 2025-03-17	WRIT BRANCH-8	(Seat No- 42)
176	23548/2025	24.03.2025	ABLAPL- 2954/2025	J BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-03-21		(Seat No- 42)
177	23550/2025	24.03.2025	WP (C) - 6933/2025	N.K.ROUT	C.O.	COURT NO. 17	Order Dtd. 2025-03-17		(Seat No- 42)
178	23551/2025	24.03.2025	WP (C) - 5256/2025	G.C.BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-03-17	WRIT BRANCH-5	(Seat No- 21)
179	23553/2025	24.03.2025	ABLAPL- 2947/2025	P PARIDA	C.O.	COURT NO. 17	Order Dtd. 2025-03-21	BAIL-1	(Seat No-5)
180	23555/2025	24.03.2025	WP (C) - 7616/2025	T.SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH-3)	(Seat No- 123)
181	23556/2025	24.03.2025	ABLAPL- 2946/2025	HK DASH	C.O.	COURT NO. 17	Order Dtd. 2025-03-21	BAIL-2	(Seat No- 17)
182	23557/2025	24.03.2025	WP (C) - 7593/2025	M.R.SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-03-18	WRIT BRANCH-8	(Seat No- 43)
183	23559/2025	24.03.2025	ABLAPL- 2936/2025	AK RANA	C.O.	COURT NO. 17	Order Dtd. 2025-03-21	BAIL-2	(Seat No- 12)
184	23560/2025	24.03.2025	WP (C) - 26934/2024	S.K.SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-03-19		(Seat No- 12)
185	23562/2025	24.03.2025	ABLAPL- 2933/2025	SURYAKANTA DASMOHAPATRA	C.O.	COURT NO. 17	Order Dtd. 2025-03-21		(Seat No- 12)
186	23563/2025	24.03.2025	WP (C) - 4948/2025	M.DAS	C.O.	COURT NO. 17	Order Dtd. 2025-03-19	WRIT BRANCH-4	(Seat No- 37)
187	23565/2025	24.03.2025	WP (C) - 7216/2025	DINESH KUMAR PANDA	C.O.	COURT NO. 17	Order Dtd. 2025-03-19	WRIT BRANCH-5	(Seat No- 20)
188	23566/2025	24.03.2025	ABLAPL-	DP DASH	C.O.	COURT NO.	Order Dtd.		(Seat

			2931/2025			17	2025-03-21		No-20)
189	23569/2025	24.03.2025	WP (C) - 7485/2025	B.BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-03-19	WRIT BRANCH-7	(Seat No-15)
190	23570/2025	24.03.2025	WP (C) - 7491/2025	B.BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-03-19		(Seat No-15)
191	23572/2025	24.03.2025	WP (C) - 29101/2024	P.K.MISHRA	C.O.	COURT NO. 17	Order Dtd. 2025-03-19		(Seat No-15)
192	23573/2025	24.03.2025	WP (C) - 1807/2025	T.BAG	C.O.	COURT NO. 17	Order Dtd. 2025-03-19	WRIT BRANCH-1	(Seat No-31)
193	23575/2025	24.03.2025	ABLAPL-2899/2025	JR BISWAL	C.O.	COURT NO. 17	Order Dtd. 2025-03-21		(Seat No-31)
194	23576/2025	24.03.2025	WP (C) - 33294/2024	T.BAG	C.O.	COURT NO. 17	Order Dtd. 2025-03-19	WRIT BRANCH-2	(Seat No-7)
195	23580/2025	24.03.2025	WP (C) - 32425/2024	D.K.JENA	C.O.	COURT NO. 17	Order Dtd. 2025-03-19		(Seat No-7)
196	23581/2025	24.03.2025	ABLAPL-2753/2025	B BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-03-21		(Seat No-7)
197	23585/2025	24.03.2025	ABLAPL-2447/2025	T SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-03-21		(Seat No-7)
198	23593/2025	24.03.2025	ABLAPL-1865/2025	PK MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-03-21		(Seat No-7)
199	23595/2025	24.03.2025	ABLAPL-1563/2025	R RANJAN	C.O.	COURT NO. 17	Order Dtd. 2025-03-21	BAIL-1	(Seat No-13)
200	23598/2025	24.03.2025	ABLAPL-1223/2025	KK NATH	C.O.	COURT NO. 17	Order Dtd. 2025-03-21		(Seat No-13)
201	23600/2025	24.03.2025	ABLAPL-1109/2025	PK MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-03-21	BAIL-2	(Seat No-18)
202	23602/2025	24.03.2025	ABLAPL-712/2025	R SETHI	C.O.	COURT NO. 17	Order Dtd. 2025-03-21	BAIL-2	(Seat No-16)
203	23604/2025	24.03.2025	ABLAPL-2884/2025	B DAS	C.O.	COURT NO. 17	Order Dtd. 2025-03-20	BAIL-2	(Seat No-11)
204	23606/2025	24.03.2025	ABLAPL-2846/2025	MR ROUTRAY	C.O.	COURT NO. 17	Order Dtd. 2025-03-20		(Seat No-11)
205	23614/2025	24.03.2025	BLAPL-12574/2024	BN SAHU	C.O.	COURT NO. 17	Order Dtd. 2025-03-20	BAIL-1	(Seat No-2)
206	23619/2025	24.03.2025	WP (C) - 7904/2025	M. K. SWAIN	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-104)
207	23624/2025	24.03.2025	WP (C) - 5483/2024	MIHIR KANTA RATH	C.O.	COURT NO. 1	Order Dtd. 2025-03-17	WRIT BRANCH-1	(Seat No-2)

208	23625/2025	24.03.2025	CMP-1087/2018	B K PANDA	C.O.	COURT NO. 1	Order Dtd. 2025-03-20	WRIT BRANCH-1	(Seat No-31)
209	23626/2025	24.03.2025	CMP-1087/2018	M NAYAK	C.O.	COURT NO. 1	Order Dtd. 2025-03-20	WRIT BRANCH-1	(Seat No-31)
210	23628/2025	24.03.2025	CRLMC-389/2024	C R KAR	C.O.	COURT NO. 1	Order Dtd. 2025-03-20		(Seat No-31)
211	23630/2025	24.03.2025	ABLAPL-2976/2025	BALARAM SINGH	C.O.	COURT NO. 1	Order Dtd. 2025-03-21		(Seat No-31)
212	23631/2025	24.03.2025	CRLMC-657/2024	B SINGH	C.O.	COURT NO. 15	Order Dtd. 2025-03-20	CRIMINAL MISC	(Seat No-1)
213	23633/2025	24.03.2025	ABLAPL-2995/2025	BALARAM SINGH	C.O.	COURT NO. 15	Order Dtd. 2025-03-21		(Seat No-1)
214	23634/2025	24.03.2025	CRLMC-4729/2011	A K SWAIN	C.O.	COURT NO. 2	Order Dtd. 9999-12-31	CRIMINAL MISC	(Seat No-4)
215	23635/2025	24.03.2025	ABLAPL-2959/2025	BALARAM SINGH	C.O.	COURT NO. 2	Order Dtd. 2025-03-21	BAIL-1	(Seat No-2)
216	23636/2025	24.03.2025	RVWPET-56/2019	A K PANDA	C.O.	COURT NO. 2	Order Dtd. 2025-03-20	CIVIL REVISION	(Seat No-1)
217	23637/2025	24.03.2025	ABLAPL-2951/2025	PRADEEP KUMAR DAS	C.O.	COURT NO. 2	Order Dtd. 2025-03-21		(Seat No-1)
218	23638/2025	24.03.2025	ABLAPL-2949/2025	SANTOSH KUMAR DWIVEDY	C.O.	COURT NO. 17	Order Dtd. 2025-05-07	BAIL-2	(Seat No-17)
219	23639/2025	24.03.2025	ABLAPL-2929/2025	SISIR CHANDRA DASH	C.O.	COURT NO. 17	Order Dtd. 2025-05-02	BAIL-2	(Seat No-8)
220	23640/2025	24.03.2025	WP (C) - 34604/2023	MR. DEBARANJAN RAY	C.O.	COURT NO. 17	Order Dtd. 2025-03-21	WRIT BRANCH-6	(Seat No-26)
221	23641/2025	24.03.2025	WP (C) - 21985/2024	DIBYAJYOTI SWAIN	C.O.	COURT NO. 6	Order Dtd. 2025-04-10		(Seat No-26)
222	23642/2025	24.03.2025	WP (C) - 34604/2023	G D MALLICK	C.O.	COURT NO. 6	Order Dtd. 2025-03-21	WRIT BRANCH-6	(Seat No-26)
223	23645/2025	24.03.2025	WP (C) - 7845/2025	L BHOI	C.O.	COURT NO. 6	Order Dtd. 2025-03-21	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-104)
224	23646/2025	24.03.2025	WP (C) - 7664/2025	S S RAY	C.O.	COURT NO. 6	Order Dtd. 2025-03-21	WRIT BRANCH-2	(Seat No-6)
225	23647/2025	24.03.2025	BLAPL-7211/2024	PK BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-19		(Seat No-6)
226	23648/2025	24.03.2025	WP (C) - 7623/2025	R K BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-21	WRIT BRANCH-8	(Seat No-43)
227	23650/2025	24.03.2025	ABLAPL-13143/2024	A DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-18		(Seat No-43)
228	23651/2025	24.03.2025	WP (C) -	R K BARIK	C.O.	COURT NO.	Order Dtd.		(Seat

			7582/2025			2 OLD	2025-03-21		No-43)
229	23652/2025	24.03.2025	WP (C) - 7443/2025	P K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-21	WRIT BRANCH-7	(Seat No-15)
230	23653/2025	24.03.2025	WP (C) - 7383/2024	D D MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2025-04-02	WRIT BRANCH-7	(Seat No-15)
231	23655/2025	24.03.2025	WP (C) - 7376/2025	G SUNDAR	C.O.	COURT NO. 21	Order Dtd. 2025-05-09	WRIT BRANCH-3	(Seat No-12)
232	23656/2025	24.03.2025	WP (C) - 7187/2025	H K PANDA	C.O.	COURT NO. 21	Order Dtd. 2025-05-09	WRIT BRANCH-6	(Seat No-24)
233	23657/2025	24.03.2025	WP (C) - 6759/2025	B BEHERA	C.O.	COURT NO. 21	Order Dtd. 2025-03-21	WRIT BRANCH-3	(Seat No-14)
234	23660/2025	24.03.2025	WP (C) - 21209/2017	S CH SUNDARA	C.O.	COURT NO. 21	Order Dtd. 2025-03-21	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-111)
235	23661/2025	24.03.2025	WP (C) - 21209/2017	S SUNDARA	C.O.	COURT NO. 21	Order Dtd. 2025-03-21	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-111)
236	23662/2025	24.03.2025	SA-257/1997	T BAG	C.O.	COURT NO. 21	Order Dtd. 2025-03-21	SECOND APPEAL	(Seat No-2)
237	23664/2025	24.03.2025	WP (C) - 1657/2025	SK SAHOO	C.O.	COURT NO. 1	Order Dtd. 2025-03-21	WRIT BRANCH-2	(Seat No-34)
238	23665/2025	24.03.2025	WP (C) - 29370/2024	KK NATH	C.O.	COURT NO. 1	Order Dtd. 2025-03-21		(Seat No-34)
239	23667/2025	24.03.2025	WP (C) - 29234/2024	KK NATH	C.O.	COURT NO. 1	Order Dtd. 2025-03-21		(Seat No-34)
240	23668/2025	24.03.2025	WP (C) - 20022/2024	SC DAS	C.O.	COURT NO. 1	Order Dtd. 2025-03-20		(Seat No-34)
241	23669/2025	24.03.2025	CRLA-650/2024	R B MISHRA	C.O.	COURT NO. 1	Order Dtd. 2025-03-18	CRIMINAL APPEAL	(Seat No-11)
242	23670/2025	24.03.2025	WP (C) - 20022/2024	SC DAS	C.O.	COURT NO. 1	Order Dtd. 2025-03-20		(Seat No-11)
243	23672/2025	24.03.2025	WP (C) - 7334/2025	SK BISWAL	C.O.	COURT NO. 1	Order Dtd. 2025-03-21	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-120)
244	23675/2025	24.03.2025	CMP-202/2025	BISWAJIT MOHAPATRA	C.O.	COURT NO. 1	Order Dtd. 2025-03-21		(Seat No-120)
245	23676/2025	24.03.2025	WP (C) - 8137/2025	R B MISHRA	C.O.	COURT NO. 1	Order Dtd. 2025-03-21	WRIT BRANCH-4	(Seat No-

									38)
246	23677/2025	24.03.2025	ABLAPL-2972/2025	B B ROUT	C.O.	COURT NO. 1	Order Dtd. 2025-03-21		(Seat No-38)
247	23685/2025	24.03.2025	ABLAPL-2839/2025	SARAT DASH	C.O.	COURT NO. 1	Order Dtd. 2025-03-20	BAIL-2	(Seat No-16)
248	23687/2025	24.03.2025	BLAPL-1909/2025	JADUNATH PRADHAN	C.O.	COURT NO. 1	Order Dtd. 2025-03-19	BAIL-2	(Seat No-11)
249	23688/2025	24.03.2025	WP (C) - 2348/2025	A. K. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2025-03-18		(Seat No-11)
250	23689/2025	24.03.2025	WP (C) - 2815/2025	A. K. SRICHANDAN	C.O.	COURT NO. 6	Order Dtd. 2025-03-20		(Seat No-11)
251	23690/2025	24.03.2025	WP (C) - 2816/2025	A. K. SRICHANDAN	C.O.	COURT NO. 6	Order Dtd. 2025-03-20	WRIT BRANCH-7	(Seat No-5)
252	23692/2025	24.03.2025	WP (C) - 2822/2025	A. K. SRICHANDAN	C.O.	COURT NO. 6	Order Dtd. 2025-03-20	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-116)
253	23693/2025	24.03.2025	ABLAPL-2975/2025	R. K. SARANGI	C.O.	COURT NO. 6	Order Dtd. 2025-03-21		(Seat No-116)
254	23694/2025	24.03.2025	ABLAPL-2879/2025	B. N. DASH	C.O.	COURT NO. 6	Order Dtd. 2025-03-20		(Seat No-116)
255	23696/2025	24.03.2025	ABLAPL-1177/2025	JADUNATH PRADHAN	C.O.	COURT NO. 6	Order Dtd. 2025-03-20		(Seat No-116)
256	23698/2025	24.03.2025	ABLAPL-2882/2025	A. K. BEHERA	C.O.	COURT NO. 6	Order Dtd. 2025-03-20		(Seat No-116)
257	23699/2025	24.03.2025	ABLAPL-2833/2025	S. CHOUDHURY	C.O.	COURT NO. 6	Order Dtd. 2025-03-20	BAIL-2	(Seat No-10)
258	23700/2025	24.03.2025	ABLAPL-2881/2025	A. K. BEHERA	C.O.	COURT NO. 6	Order Dtd. 2025-03-20	BAIL-2	(Seat No-11)
259	23701/2025	24.03.2025	ABLAPL-2878/2025	A. K. BEHERA	C.O.	COURT NO. 6	Order Dtd. 2025-03-20	BAIL-2	(Seat No-11)
260	23702/2025	24.03.2025	ABLAPL-2866/2025	A. K. BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-03-20	BAIL-2	(Seat No-8)
261	23703/2025	24.03.2025	ABLAPL-2753/2025	SRINIBASH MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-03-21		(Seat No-8)
262	23704/2025	24.03.2025	ABLAPL-2939/2025	SRINIBASH MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-03-21	BAIL-2	(Seat No-16)
263	23705/2025	24.03.2025	ABLAPL-2941/2025	SUSANTA KUMAR LENKA	C.O.	COURT NO. 17	Order Dtd. 2025-03-21		(Seat No-16)

264	23706/2025	24.03.2025	ABLAPL-2944/2025	SAROJ KUMAR DASH	C.O.	COURT NO. 17	Order Dtd. 2025-03-21	BAIL-2	(Seat No-12)
265	23707/2025	24.03.2025	ABLAPL-1731/2025	BIJAY KUMAR BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-03-21	BAIL-1	(Seat No-13)
266	23708/2025	24.03.2025	ABLAPL-1255/2025	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 17	Order Dtd. 2025-03-21	BAIL-1	(Seat No-2)
267	23709/2025	24.03.2025	ABLAPL-854/2025	SRINIBASH MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-03-21	BAIL-2	(Seat No-17)
268	23710/2025	24.03.2025	ABLAPL-2845/2025	BIJAY KUMAR BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-03-20		(Seat No-17)
269	23711/2025	24.03.2025	ABLAPL-3001/2025	SRINIBASH MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-03-21		(Seat No-17)
270	23712/2025	24.03.2025	ABLAPL-2987/2025	JADUNATH PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-03-21		(Seat No-17)
271	23713/2025	24.03.2025	ABLAPL-2945/2025	JADUNATH PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-03-21		(Seat No-17)
272	23714/2025	24.03.2025	ABLAPL-2942/2025	JADUNATH PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-05-02		(Seat No-17)
273	23715/2025	24.03.2025	ABLAPL-2631/2025	JADUNATH PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-03-21	BAIL-2	(Seat No-11)
274	23716/2025	24.03.2025	ABLAPL-3002/2025	R. K. SARANGI	C.O.	COURT NO. 17	Order Dtd. 2025-03-21	BAIL-2	(Seat No-8)
275	23717/2025	24.03.2025	ABLAPL-2857/2025	ANITA SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-03-20	BAIL-2	(Seat No-9)
276	23718/2025	24.03.2025	ABLAPL-2922/2025	P. K. MAHAPATRA	C.O.	COURT NO. 17	Order Dtd. 2025-03-20		(Seat No-9)
277	23719/2025	24.03.2025	ABLAPL-2920/2025	AMLAN SHAKTI PAUL	C.O.	COURT NO. 17	Order Dtd. 2025-03-20	BAIL-2	(Seat No-16)
278	23720/2025	24.03.2025	ABLAPL-2912/2025	H. K. PATRA	C.O.	COURT NO. 17	Order Dtd. 2025-03-20	BAIL-1	(Seat No-5)
279	23721/2025	24.03.2025	ABLAPL-2904/2025	SIBA PRASAD SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-03-20		(Seat No-5)
280	23722/2025	24.03.2025	ABLAPL-2901/2025	SIBA PRASAD SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-03-20		(Seat No-5)
281	23723/2025	24.03.2025	ABLAPL-2892/2025	BINDU SAGAR SWAIN	C.O.	COURT NO. 17	Order Dtd. 2025-03-20	BAIL-1	(Seat No-2)
282	23724/2025	24.03.2025	ABLAPL-2903/2025	R. K. SARANGI	C.O.	COURT NO. 17	Order Dtd. 2025-03-20		(Seat No-2)
283	23725/2025	24.03.2025	ABLAPL-2849/2025	J. D. MUDULI	C.O.	COURT NO. 17	Order Dtd. 2025-03-20		(Seat No-2)
284	23726/2025	24.03.2025	ABLAPL-2926/2025	DEBASISH SAMAL	C.O.	COURT NO. 17	Order Dtd. 2025-03-20		(Seat No-2)

285	23727/2025	24.03.2025	ABLAPL-1638/2025	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-03-20	BAIL-2	(Seat No-8)
286	23728/2025	24.03.2025	ABLAPL-2919/2025	SRINIBASH MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-03-20		(Seat No-8)
287	23729/2025	24.03.2025	ABLAPL-2873/2025	TUKUNA KUMAR MISHRA	C.O.	COURT NO. 17	Order Dtd. 2025-03-20	BAIL-2	(Seat No-12)
288	23730/2025	24.03.2025	ABLAPL-3006/2025	H. K. PATRA	C.O.	COURT NO. 17	Order Dtd. 2025-03-21		(Seat No-12)
289	23731/2025	24.03.2025	ABLAPL-2952/2025	H. K. PATRA	C.O.	COURT NO. 17	Order Dtd. 2025-03-21		(Seat No-12)
290	23732/2025	24.03.2025	BLAPL-11053/2024	RK MALLICK	C.O.	COURT NO. 17	Order Dtd. 2025-03-21		(Seat No-12)
291	23733/2025	24.03.2025	BLAPL-12891/2024	DK BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-03-21	BAIL-2	(Seat No-11)
292	23734/2025	24.03.2025	BLAPL-12732/2024	PK MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-03-21	BAIL-1	(Seat No-14)
293	23735/2025	24.03.2025	ABLAPL-1371/2025	AK BISOI	C.O.	COURT NO. 17	Order Dtd. 2025-03-21	BAIL-1	(Seat No-3)
294	23736/2025	24.03.2025	ABLAPL-1217/2025	PK BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-03-21		(Seat No-3)
295	23737/2025	24.03.2025	ABLAPL-2985/2025	BS SWAIN	C.O.	COURT NO. 17	Order Dtd. 2025-03-21		(Seat No-3)
296	23742/2025	24.03.2025	WP (C) - 7728/2025	S N GAYA	C.O.	COURT NO. 17	Order Dtd. 2025-03-19	WRIT BRANCH-8	(Seat No-43)
297	23743/2025	24.03.2025	BLAPL-12800/2024	DIBYAJYOTI SWAIN	C.O.	COURT NO. 17	Order Dtd. 2025-03-21	BAIL-1	(Seat No-13)
298	23744/2025	24.03.2025	BLAPL-2237/2025	BALARAM SINGH	C.O.	COURT NO. 3	Order Dtd. 2025-04-30		(Seat No-13)
299	23745/2025	24.03.2025	WP (C) - 27893/2024	DK SAHU	C.O.	COURT NO. 1	Order Dtd. 9999-12-31		(Seat No-13)
300	23746/2025	24.03.2025	WP (C) - 6712/2025	SK BISWAL	C.O.	COURT NO. 1	Order Dtd. 2025-03-21	WRIT BRANCH-3	(Seat No-14)
301	23747/2025	24.03.2025	WP (C) - 6107/2025	SK BISWAL	C.O.	COURT NO. 1	Order Dtd. 2025-03-21	WRIT BRANCH-5	(Seat No-23)
302	23748/2025	24.03.2025	WP (C) - 6726/2025	GR PATRA	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-8	(Seat No-42)
303	23749/2025	24.03.2025	WP (C) - 6715/2025	DK JENA	C.O.	COURT NO. 1	Order Dtd. 2025-03-21	WRIT BRANCH-2	(Seat No-9)
304	23750/2025	24.03.2025	WP (C) -	SK SAHU	C.O.	COURT NO.	Order Dtd.		(Seat

			27893/2024			1	9999-12-31		No-9)
305	23751/2025	24.03.2025	CRLMC-4711/2024	H. SUNDARA	C.O.	COURT NO. 15	Order Dtd. 9999-12-31		(Seat No-9)
306	23756/2025	24.03.2025	WP (C) - 30963/2024	A.K.ROUL	C.O.	COURT NO. 23	Order Dtd. 2025-04-16		(Seat No-9)
307	23757/2025	24.03.2025	WP (C) - 8323/2025	A.MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2025-03-21	WRIT BRANCH-4	(Seat No-38)
308	23758/2025	24.03.2025	CONTC-4946/2024	B SAMAL	C.O.	COURT NO. 23	Order Dtd. 2025-03-05		(Seat No-38)
309	23759/2025	24.03.2025	MATA-123/2023	B R SENAPATI	C.O.	COURT NO. 1	Order Dtd. 2024-09-02	FIRST APPEAL	(Seat No-4)
310	23762/2025	24.03.2025	WP (C) - 2113/2025	M. N. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2025-03-18	WRIT BRANCH-5	(Seat No-47)
311	23763/2025	24.03.2025	CRLMC-1131/2025	R.C.MALLIK	C.O.	COURT NO. 1	Order Dtd. 2025-03-20	CRIMINAL MISC	(Seat No-3)
312	23764/2025	24.03.2025	CRLMC-837/2025	P.C.DAS	C.O.	COURT NO. 1	Order Dtd. 2025-03-21		(Seat No-3)
313	23765/2025	24.03.2025	WP (C) - 7904/2025	T K NAYAK	C.O.	COURT NO. 1		WRIT BRANCH (DIVISION BENCH-1)	(Seat No-104)
314	23766/2025	24.03.2025	WP (C) - 7896/2025	B.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-6	(Seat No-25)
315	23768/2025	24.03.2025	WP (C) - 7902/2025	B.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-4	(Seat No-38)
316	23769/2025	24.03.2025	WP (C) - 8028/2025	B.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Seat No-38)
317	23771/2025	24.03.2025	RPFAM-1/2025	R.SINGH	C.O.	COURT NO. 3	Order Dtd. 2025-05-05		(Seat No-38)
318	23772/2025	24.03.2025	MATA-337/2024	D.SAMAL	C.O.	COURT NO. 3	Order Dtd. 2025-03-21	FIRST APPEAL	(Seat No-1)
319	23774/2025	24.03.2025	TRP (C) - 234/2024	K.C.TRIPATHY	C.O.	COURT NO. 3	Order Dtd. 2025-03-21		(Seat No-1)
320	23775/2025	24.03.2025	WP (C) - 8219/2025	S.K.NAYAK	C.O.	COURT NO. 3	Order Dtd. 9999-12-31	WRIT BRANCH-3	(Seat No-28)
321	23776/2025	24.03.2025	WP (C) - 8056/2025	S.K.NAYAK	C.O.	COURT NO. 14	Order Dtd. 2025-05-01	WRIT BRANCH-3	(Seat No-28)
322	23777/2025	24.03.2025	WP (C) - 8222/2025	S.R.BARIK	C.O.	COURT NO. 14	Order Dtd. 9999-12-31		(Seat No-28)
323	23778/2025	24.03.2025	WP (C) - 1807/2025	D.SAMAL	C.O.	COURT NO. 14	Order Dtd. 2025-03-19	WRIT BRANCH-1	(Seat No-31)
324	23779/2025	24.03.2025	WP (C) -	A.MOHANTY	C.O.	COURT NO.	Order Dtd.	WRIT	(Seat

			8326/2025			14	2025-03-21	BRANCH-3	No-28)
325	23780/2025	24.03.2025	CRLA-679/2024	G R DAS	C.O.	COURT NO. 2 OLD	Counter	CRIMINAL APPEAL	(Seat No-11)
326	23781/2025	24.03.2025	WP (C) - 8327/2025	A.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-21	WRIT BRANCH-3	(Seat No-28)
327	23782/2025	24.03.2025	WP (C) - 8330/2025	A.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-21		(Seat No-28)
328	23783/2025	24.03.2025	WP (C) - 8331/2025	A.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-21		(Seat No-28)
329	23784/2025	24.03.2025	WP (C) - 8337/2025	A.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-21		(Seat No-28)
330	23785/2025	24.03.2025	WP (C) - 8341/2025	A.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-21	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-107)
331	23786/2025	24.03.2025	WP (C) - 8344/2025	A.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-21		(Seat No-107)
332	23787/2025	24.03.2025	WP (C) - 8052/2025	J R BEHERA	C.O.	COURT NO. 1	Order Dtd. 2025-03-21	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-111)
333	23788/2025	24.03.2025	WP (C) - 8096/2025	J R BEHERA	C.O.	COURT NO. 1	Order Dtd. 9999-12-31		(Seat No-111)
334	23789/2025	24.03.2025	CRLMC-133/2025	D.SWAIN	C.O.	COURT NO. 15	Order Dtd. 2025-03-20		(Seat No-111)
335	23790/2025	24.03.2025	WP (C) - 8329/2025	M. R. SAHOO	C.O.	COURT NO. 21	Order Dtd. 2025-05-12	WRIT BRANCH-3	(Seat No-28)
336	23791/2025	24.03.2025	CMP-1218/2024	K.JENA	C.O.	COURT NO. 21	Order Dtd. 2025-03-21		(Seat No-28)
337	23792/2025	24.03.2025	CMP-1141/2024	K.JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04-24		(Seat No-28)
338	23793/2025	24.03.2025	CMP-1484/2024	R.K.BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-21		(Seat No-28)
339	23794/2025	24.03.2025	CMP-1199/2024	H.JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-21		(Seat No-28)
340	23795/2025	24.03.2025	CMP-1379/2024	B.DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-21		(Seat No-28)
341	23796/2025	24.03.2025	CMP-45/2025	B.DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-21		(Seat No-

									28)
342	23798/2025	24.03.2025	CMP- 260/2025	R.C.SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-21		(Seat No- 28)
343	23799/2025	24.03.2025	WP (C) - 7944/2025	T.K.NAYAK	C.O.	COURT NO. 1	Order Dtd. 9999-12-31		(Seat No- 28)
344	23800/2025	24.03.2025	WP (C) - 7629/2025	T.K.NAYAK	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-8	(Seat No- 43)
345	23801/2025	24.03.2025	WP (C) - 6726/2025	T.K.NAYAK	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-8	(Seat No- 42)
346	23802/2025	24.03.2025	WP (C) - 6610/2025	T.K.NAYAK	C.O.	COURT NO. 1	Order Dtd. 9999-12-31		(Seat No- 42)
347	23803/2025	24.03.2025	WP (C) - 6715/2025	T.K.NAYAK	C.O.	COURT NO. 1	Order Dtd. 2025-03-21	WRIT BRANCH-2	(Seat No-9)
348	23804/2025	24.03.2025	WP (C) - 5998/2025	T.K.NAYAK	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-7	(Seat No- 44)
349	23805/2025	24.03.2025	WP (C) - 5998/2025	T.K.NAYAK	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-7	(Seat No- 44)
350	23806/2025	24.03.2025	WP (C) - 1905/2025	K.N.SAHOO	C.O.	COURT NO. 1	Order Dtd. 9999-12-31		(Seat No- 44)
351	23807/2025	24.03.2025	WP (C) - 28701/2024	K.N.SAHOO	C.O.	COURT NO. 1	Order Dtd. 9999-12-31		(Seat No- 44)
352	23808/2025	24.03.2025	WP (C) - 22649/2024	K.N.SAHOO	C.O.	COURT NO. 1	Order Dtd. 9999-12-31		(Seat No- 44)
353	23810/2025	24.03.2025	WP (C) - 7760/2025	B.DAS	C.O.	COURT NO. 1	Order Dtd. 2025-03-19	WRIT BRANCH-1	(Seat No- 31)
354	23813/2025	24.03.2025	WP (C) - 8330/2025	HIRARAM BHOI	C.O.	COURT NO. 1	Vakalatnama		(Seat No- 31)
355	23816/2025	24.03.2025	CMP- 314/2025	T.K.MOHANTY	C.O.	COURT NO. 8	Order Dtd. 2025-05-02		(Seat No- 31)
356	23817/2025	24.03.2025	WP (C) - 8240/2025	P.K.LENKA	C.O.	COURT NO. 8	Order Dtd. 2025-03-21	WRIT BRANCH-4	(Seat No- 38)
357	23818/2025	24.03.2025	WP (C) - 8240/2025	A.PARIDA	C.O.	COURT NO. 8	Order Dtd. 2025-03-21	WRIT BRANCH-4	(Seat No- 38)
358	23820/2025	24.03.2025	WP (C) - 7280/2025	P.BEHERA	C.O.	COURT NO. 20	Order Dtd. 2025-04-07	WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 111)
359	23821/2025	24.03.2025	WP (C) -	P.BEHERA	C.O.	COURT NO.	Order Dtd.	WRIT	(Seat

			8042/2025			20	2025-04-16	BRANCH (DIVISION BENCH-1)	No- 105)
360	23822/2025	24.03.2025	WP (C) - 18714/2024	P.K.JENA	C.O.	COURT NO. 20	Order Dtd. 2025-03-21		(Seat No- 105)
361	23823/2025	24.03.2025	WP (C) - 7207/2025	A.K.SWAIN	C.O.	COURT NO. 20	Order Dtd. 2025-04-30	WRIT BRANCH-4	(Seat No- 27)
362	23824/2025	24.03.2025	WP (C) - 7207/2025	L.SAHOO	C.O.	COURT NO. 20	Order Dtd. 2025-04-30	WRIT BRANCH-4	(Seat No- 27)
363	23825/2025	24.03.2025	CMP- 145/2025	P.BEHERA	C.O.	COURT NO. 20	Order Dtd. 2025-03-21		(Seat No- 27)
364	23826/2025	24.03.2025	CMP- 58/2025	K.JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04-24	WRIT BRANCH-5	(Seat No- 23)
365	23836/2025	24.03.2025	ABLAPL- 907/2025	T R	C.O.	COURT NO. 3 OLD		BAIL-2	(Seat No-9)
366	23837/2025	24.03.2025	CRLMC- 1106/2025	DEBASISH SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-20		(Seat No-9)
367	23838/2025	24.03.2025	WP (C) - 32510/2024	RAJKUMAR SUTAR	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-24	WRIT BRANCH-3	(Seat No- 12)
368	23839/2025	24.03.2025	ABLAPL- 2948/2025	T R DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-21		(Seat No- 12)
369	23840/2025	24.03.2025	BLAPL- 12567/2024	SRINIBASH MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-20		(Seat No- 12)
370	23841/2025	24.03.2025	BLAPL- 12778/2024	T R DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-21	BAIL-2	(Seat No- 12)
371	23843/2025	24.03.2025	WP (C) - 7992/2025	B. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-21	WRIT BRANCH-2	(Seat No- 45)
372	23844/2025	24.03.2025	WP (C) - 8091/2025	B. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-20	WRIT BRANCH-3	(Seat No- 28)
373	23347/2025	24.03.2025	WP (C) - 26225/2011	SUSANTA KHATEI	GENERAL		Entire Document		(Seat No- 28)
374	23348/2025	24.03.2025	BLAPL- 12510/2024	KHUSBU PANIGRAHI	GENERAL		Order Dtd. 2025-03-20	BAIL-1	(Seat No-3)
375	23351/2025	24.03.2025	RSA- 437/2005	B K DAS	GENERAL		Entire Brief	SECOND APPEAL	(Seat No-3)
376	23355/2025	24.03.2025	MACA- 910/2007	BINAYAK PRASAD MOHANTY	GENERAL		Petition With Annexures	MISC. APPEAL SEC.	(Seat No-1)
377	23373/2025	24.03.2025	RSA- 277/2010	SURYAKANTA PALAI	GENERAL		Order Dtd. 2015-09-30		(Seat No-1)
378	23396/2025	24.03.2025	ABLAPL-	PRAMOD	GENERAL		Entire	BAIL-2	(Seat

			366/2023	RANJAN BEHERA			Brief		No-8)
379	23404/2025	24.03.2025	WP (C) - 10892/2024	D SIBESH KANTA ACHARY	GENERAL		Judgement Dtd. 2024-05-02	WRIT BRANCH-7	(Seat No-48)
380	23413/2025	24.03.2025	WP (C) - 7633/2025	DEBENDRA BEHERA	GENERAL		Order Dtd. 2025-03-18		(Seat No-48)
381	23427/2025	24.03.2025	WP (C) - 13160/2024	LALATENDU SAMAL	GENERAL		Order Dtd. 2025-03-18	WRIT BRANCH-1	(Seat No-2)
382	23434/2025	24.03.2025	WP (C) - 7633/2025	LALATENDU SAMAL	GENERAL		Order Dtd. 2025-03-18		(Seat No-2)
383	23445/2025	24.03.2025	WP (C) - 29055/2022	SOURAV SEKHAR BEHERA	GENERAL		Final Order	WRIT BRANCH-2	(Seat No-7)
384	23452/2025	24.03.2025	WP (C) - 5437/2024	PRAFULLA CHANDRA ACHARYA	GENERAL		Petition	WRIT BRANCH-1	(Seat No-2)
385	23456/2025	24.03.2025	WP (C) - 5290/2025	PRAFULLA CHANDRA ACHARYA	GENERAL		Order Dtd. 2025-03-20		(Seat No-2)
386	23462/2025	24.03.2025	WP (C) - 5437/2024	PRAFULLA CHANDRA ACHARYA	GENERAL		Petition With Annexures	WRIT BRANCH-1	(Seat No-2)
387	23476/2025	24.03.2025	ABLAPL-2971/2025	ASUTOSH TRIPATHY	GENERAL		Order Dtd. 2025-03-21	BAIL-1	(Seat No-14)
388	23486/2025	24.03.2025	ABLAPL-2938/2025	ASUTOSH TRIPATHY	GENERAL		Order Dtd. 2025-03-21		(Seat No-14)
389	23494/2025	24.03.2025	ABLAPL-2822/2025	KUMAR KASHYAP	GENERAL		Order Dtd. 2025-03-19		(Seat No-14)
390	23528/2025	24.03.2025	CMAPL-481/2018	HIRARAM BHOI	GENERAL		Entire Document		(Seat No-14)
391	23538/2025	24.03.2025	CMAPL-481/2018	HIRARAM BHOI	GENERAL		Vakalatnama		(Seat No-14)
392	23549/2025	24.03.2025	CMAPL-546/2018	HIRARAM BHOI	GENERAL		Entire Document	M.J.C.	(Seat No-4)
393	23554/2025	24.03.2025	CONTC-738/2025	JITENDRA KUMAR LENKA	GENERAL		Order Dtd. 2025-03-21		(Seat No-4)
394	23567/2025	24.03.2025	CONTC-5179/2024	DR JITENDRA KUMAR LENKA	GENERAL		Order Dtd. 2025-03-21		(Seat No-4)
395	23571/2025	24.03.2025	WP (C) - 7660/2025	SURYAKANTA PALAI	GENERAL		Order Dtd. 2025-03-21	WRIT BRANCH-3	(Seat No-28)
396	23577/2025	24.03.2025	ABLAPL-2931/2025	DILLIP KUMAR NANDA	GENERAL		Order Dtd. 2025-03-21		(Seat No-28)
397	23578/2025	24.03.2025	WP (C) - 7660/2025	SURYAKANTA PALAI	GENERAL		Order Dtd. 2025-03-21	WRIT BRANCH-3	(Seat No-

									28)
398	23583/2025	24.03.2025	CONTC-8121/2024	MANAS PATI	GENERAL		Order Dtd. 2025-03-21		(Seat No-28)
399	23584/2025	24.03.2025	CMAPL-546/2018	HIRARAM BHOI	GENERAL		Vakalatnama	M.J.C.	(Seat No-4)
400	23587/2025	24.03.2025	CONTC-5096/2023	MANAS PATI	GENERAL		Order Dtd. 2025-03-21	CONTEMPT	(Seat No-6)
401	23589/2025	24.03.2025	CONTC-1108/2024	ASISH KUMAR RAY	GENERAL		Order Dtd. 2025-03-21		(Seat No-6)
402	23615/2025	24.03.2025	SA-68/2001	PRASANTA KUMAR PATRI	GENERAL		Judgement Dtd. 2017-12-18		(Seat No-6)
403	23616/2025	24.03.2025	FAO-650/2018	SIDHARTH PRASAD DAS	GENERAL		Order Dtd. 2025-03-19	MISC. APPEAL SEC.	(Seat No-2)
404	23617/2025	24.03.2025	CMAPL-219/2019	HIRARAM BHOI	GENERAL		Entire Document		(Seat No-2)
405	23618/2025	24.03.2025	WP (C) - 26586/2024	HIGHER EDUCATION DEPARTMENT	GENERAL		Order Dtd. 2024-11-05		(Seat No-2)
406	23620/2025	24.03.2025	CMAPL-208/2019	HIRARAM BHOI	GENERAL		Entire Document	M.J.C.	(Seat No-3)
407	23621/2025	24.03.2025	WP (C) - 6380/2025	DEBENDRA BEHERA	GENERAL		Order Dtd. 2025-03-20	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-114)
408	23622/2025	24.03.2025	WP (C) - 5700/2025	HIGHER EDUCATION DEPARTMENT	GENERAL		Order Dtd. 2025-02-28	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-108)
409	23623/2025	24.03.2025	WP (C) - 28893/2024	HIGHER EDUCATION DEPARTMENT	GENERAL		Order Dtd. 2025-01-10		(Seat No-108)
410	23629/2025	24.03.2025	CMAPL-3/2019	HIRARAM BHOI	GENERAL		Entire Document	M.J.C.	(Seat No-3)
411	23632/2025	24.03.2025	CMAPL-47/2019	HIRARAM BHOI	GENERAL		Vakalatnama		(Seat No-3)
412	23643/2025	24.03.2025	CMP-1123/2024	JAGDISH PRASAD MOHANTY	GENERAL		Entire Document		(Seat No-3)
413	23644/2025	24.03.2025	WP (C) - 780/2025	HIGHER EDUCATION DEPARTMENT	GENERAL		Order Dtd. 2025-01-24	WRIT BRANCH-3	(Seat No-13)
414	23649/2025	24.03.2025	WP (C) - 8323/2025	HIRARAM BHOI	GENERAL		Entire Document	WRIT BRANCH-4	(Seat No-38)
415	23654/2025	24.03.2025	CMP-1123/2024	JAGDISH PRASAD MOHANTY	GENERAL		Entire Document		(Seat No-38)
416	23658/2025	24.03.2025	WP (C) - 8323/2025	HIRARAM BHOI	GENERAL		Entire Document	WRIT BRANCH-4	(Seat No-38)

417	23659/2025	24.03.2025	WP (C) - 28893/2024	HIGHER EDUCATION DEPARTMENT	GENERAL		Order Dtd. 2025-01-10		(Seat No-38)
418	23663/2025	24.03.2025	WP (C) - 8327/2025	HIRARAM BHOI	GENERAL		Entire Document	WRIT BRANCH-3	(Seat No-28)
419	23666/2025	24.03.2025	WP (C) - 893/2025	HIGHER EDUCATION DEPARTMENT	GENERAL		Order Dtd. 2025-01-17	WRIT BRANCH-5	(Seat No-20)
420	23671/2025	24.03.2025	WP (C) - 8337/2025	HIRARAM BHOI	GENERAL		Entire Document		(Seat No-20)
421	23673/2025	24.03.2025	WP (C) - 6283/2025	DEBENDRA BEHERA	GENERAL		Order Dtd. 2025-03-21	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-112)
422	23674/2025	24.03.2025	WP (C) - 433/2025	HIGHER EDUCATION DEPARTMENT	GENERAL		Order Dtd. 2025-01-15		(Seat No-112)
423	23678/2025	24.03.2025	WP (C) - 8326/2025	HIRARAM BHOI	GENERAL		Entire Document	WRIT BRANCH-3	(Seat No-28)
424	23679/2025	24.03.2025	WP (C) - 8341/2025	HIRARAM BHOI	GENERAL		Entire Document	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-107)
425	23686/2025	24.03.2025	CMAPL-47/2019	HIRARAM BHOI	GENERAL		Order Dtd. 2019-03-07		(Seat No-107)
426	23691/2025	24.03.2025	WP (C) - 8344/2025	HIRARAM BHOI	GENERAL		Entire Document		(Seat No-107)
427	23695/2025	24.03.2025	WP (C) - 8331/2025	HIRARAM BHOI	GENERAL		Entire Document		(Seat No-107)
428	23697/2025	24.03.2025	WP (C) - 8330/2025	HIRARAM BHOI	GENERAL		Entire Document		(Seat No-107)
429	23738/2025	24.03.2025	WP (C) - 8332/2025	HIRARAM BHOI	GENERAL		Entire Document		(Seat No-107)
430	23739/2025	24.03.2025	CMAPL-208/2019	HIRARAM BHOI	GENERAL		Vakalatnama	M.J.C.	(Seat No-3)
431	23740/2025	24.03.2025	CMAPL-219/2019	HIRARAM BHOI	GENERAL		Vakalatnama		(Seat No-3)
432	23741/2025	24.03.2025	WP (C) - 8778/2006	NISHAT AFREEN	GENERAL		Order Dtd. 2009-11-05		(Seat No-3)
433	23752/2025	24.03.2025	FAO-239/2016	GOLAKH CHANDRA PANDA	GENERAL		Judgement Dtd. 2025-03-19	MISC. APPEAL SEC.	(Seat No-2)
434	23760/2025	24.03.2025	WP (C) - 8331/2025	HIRARAM BHOI	GENERAL		Vakalatnama		(Seat No-2)
435	23761/2025	24.03.2025	WP (C) -	HIRARAM BHOI	GENERAL		Vakalatnama		(Seat

			8344/2025						No-2)
436	23767/2025	24.03.2025	WP (C) - 6305/2025	DEBENDRA BEHERA	GENERAL		Order Dtd. 2025-03-21		(Seat No-2)
437	23770/2025	24.03.2025	WP (C) - 6283/2025	DEBENDRA BEHERA	GENERAL		Order Dtd. 2025-03-21	WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 112)
438	23773/2025	24.03.2025	WP (C) - 6258/2025	DEBENDRA BEHERA	GENERAL		Order Dtd. 2025-03-21		(Seat No- 112)
439	23797/2025	24.03.2025	WP (C) - 8341/2025	HIRARAM BHOI	GENERAL		Vakalatnama	WRIT BRANCH (DIVISION BENCH-1)	(Seat No- 107)
440	23809/2025	24.03.2025	WP (C) - 8323/2025	HIRARAM BHOI	GENERAL		Vakalatnama	WRIT BRANCH-4	(Seat No- 38)
441	23811/2025	24.03.2025	WP (C) - 8327/2025	HIRARAM BHOI	GENERAL		Vakalatnama	WRIT BRANCH-3	(Seat No- 28)
442	23812/2025	24.03.2025	WP (C) - 8332/2025	HIRARAM BHOI	GENERAL		Vakalatnama		(Seat No- 28)
443	23814/2025	24.03.2025	CMAPL- 47/2019	HIRARAM BHOI	GENERAL		Vakalatnama		(Seat No- 28)
444	23815/2025	24.03.2025	WP (C) - 8326/2025	HIRARAM BHOI	GENERAL		Vakalatnama	WRIT BRANCH-3	(Seat No- 28)
445	23819/2025	24.03.2025	WP (C) - 8337/2025	HIRARAM BHOI	GENERAL		Vakalatnama		(Seat No- 28)
446	23828/2025	24.03.2025	WP (C) - 28016/2024	HIGHER EDUCATION DEPARTMENT	GENERAL		Order Dtd. 2025-01-09		(Seat No- 28)
447	23463/2025	24.03.2025	AHO- 96/1994	S K DASH	GENERAL				(Seat No- 28)
448	23464/2025	24.03.2025	AHO- 69/1995	S K DASH	GENERAL			M. J. C.	(Seat No-1)
449	23465/2025	24.03.2025	WP (C) - 21736/2014	S K TRIPATHY	GENERAL				(Seat No-1)
450	23466/2025	24.03.2025	WP (C) - 22516/2013	S K TRIPATHY	GENERAL				(Seat No-1)
451	23467/2025	24.03.2025	RSA- 488/2023	P K SWAIN	GENERAL			SECOND APPEAL	(Seat No-7)
452	23468/2025	24.03.2025	WP (C) - 29433/2020	R K MOHANTY	GENERAL			WRIT BRANCH (DIVISION BENCH)	(Seat No- 106)
453	23469/2025	24.03.2025	WP (C) - 22681/2019	B BEHERA	GENERAL			WRIT BRANCH (DIVISION	(Seat No- 112)

								BENCH)	
454	23470/2025	24.03.2025	WP (C) - 4743/2019	C RANA	GENERAL			WRIT BRANCH-5	(Seat No- 47)
455	23471/2025	24.03.2025	CONTC- 544/2019	C RANA	GENERAL			CONTEMPT	(Seat No-5)
456	23472/2025	24.03.2025	WA- 2670/2023	P K NAYAK	GENERAL			WRIT APPEAL	(Seat No-7)
457	23473/2025	24.03.2025	WP (C) - 8812/2024	P K NAYAK	GENERAL			WRIT BRANCH-8	(Seat No- 43)
458	23474/2025	24.03.2025	WP (C) - 8803/2024	P K NAYAK	GENERAL			WRIT BRANCH-8	(Seat No- 43)
459	23475/2025	24.03.2025	WP (C) - 31880/2024	P K NAYAK	GENERAL			WRIT BRANCH-6	(Seat No- 16)
460	23477/2025	24.03.2025	CONTC- 1145/2025	S BHUYAN	GENERAL				(Seat No- 16)
461	23478/2025	24.03.2025	WP (C) - 9507/2024	P K NAYAK	GENERAL			WRIT BRANCH-8	(Seat No- 29)
462	23479/2025	24.03.2025	WP (C) - 9680/2024	P K NAYAK	GENERAL			WRIT BRANCH-1	(Seat No-1)
463	23480/2025	24.03.2025	WP (C) - 9806/2024	P K NAYAK	GENERAL			WRIT BRANCH-3	(Seat No- 28)
464	23481/2025	24.03.2025	WP (C) - 10003/2024	P K NAYAK	GENERAL			WRIT BRANCH-5	(Seat No- 32)
465	23482/2025	24.03.2025	WP (C) - 17885/2009	S SAHOO	GENERAL				(Seat No- 32)
466	23483/2025	24.03.2025	WP (C) - 5479/2025	P N NAYAK	GENERAL			WRIT BRANCH-1	(Seat No- 30)
467	23485/2025	24.03.2025	WP (C) - 7135/2025	S DASH	GENERAL			WRIT BRANCH-5	(Seat No- 20)
468	23488/2025	24.03.2025	WPC (OA) - 20/2014	B SAMAL	GENERAL			OA Branch	(Seat No-1)
469	23491/2025	24.03.2025	SA-60/1992	L SAHOO	GENERAL			SECOND APPEAL	(Seat No-3)
470	23493/2025	24.03.2025	ABLAPL- 2632/2025	S ROUT	GENERAL				(Seat No-3)
471	23498/2025	24.03.2025	ABLAPL- 10467/2024	S ROUT	GENERAL				(Seat No-3)
472	23500/2025	24.03.2025	ABLAPL- 15395/2023	S DASH	GENERAL			BAIL-1	(Seat No-2)
473	23503/2025	24.03.2025	ELPET- 7/2024	S SRIVASTAV	GENERAL			M. J. C.	(Seat No-1)

474	23552/2025	24.03.2025	MACA-544/2024	I C SAHU	GENERAL			MISC. APPEAL SEC.	(Seat No-1)
475	23558/2025	24.03.2025	WP (C) - 33152/2020	S N MISHRA	GENERAL			WRIT BRANCH (DIVISION BENCH-2)	(Seat No-111)
476	23561/2025	24.03.2025	MACA-8/2024	I C SAHU	GENERAL			MISC. APPEAL SEC.	(Seat No-7)
477	23564/2025	24.03.2025	WP (C) - 18541/2021	N C ROUT	GENERAL			WRIT BRANCH (DIVISION BENCH-2)	(Seat No-115)
478	23568/2025	24.03.2025	LAA-121/2018	N AFREEN	GENERAL			FIRST APPEAL	(Seat No-4)
479	23574/2025	24.03.2025	WP (C) - 8882/2024	S SAHOO	GENERAL			WRIT BRANCH-8	(Seat No-43)
480	23579/2025	24.03.2025	WP (C) - 8884/2024	S SAHOO	GENERAL			WRIT BRANCH-8	(Seat No-43)
481	23582/2025	24.03.2025	WP (C) - 6993/2025	A K BEHERA	GENERAL			WRIT BRANCH-1	(Seat No-31)
482	23586/2025	24.03.2025	CONTC-702/2025	S K PARIDA	GENERAL				(Seat No-31)
483	23588/2025	24.03.2025	OJC-3389/1993	N MALLICK	GENERAL				(Seat No-31)
484	23590/2025	24.03.2025	WP (C) - 16221/2021	K SAHOO	GENERAL			WRIT BRANCH (DIVISION BENCH-1)	(Seat No-108)
485	23591/2025	24.03.2025	WP (C) - 6383/2025	L D SAHOO	GENERAL			WRIT BRANCH-8	(Seat No-42)
486	23592/2025	24.03.2025	RVWPET-15/2022	L D SAHOO	GENERAL			CIVIL REVISION	(Seat No-1)
487	23594/2025	24.03.2025	MACA-68/2020	K C NAYAK	GENERAL			MISC. APPEAL SEC.	(Seat No-7)
488	23596/2025	24.03.2025	ABLAPL-15611/2016	P K MISHRA	GENERAL				(Seat No-7)
489	23597/2025	24.03.2025	MATA-143/2019	P K MISHRA	GENERAL			FIRST APPEAL	(Seat No-1)
490	23599/2025	24.03.2025	WP (C) - 1484/2012	J D MUDULI	GENERAL				(Seat No-1)
491	23601/2025	24.03.2025	WP (C) - 30721/2023	R SAHOO	GENERAL			WRIT BRANCH-3	(Seat No-33)
492	23603/2025	24.03.2025	WP (C) -	R SAHOO	GENERAL			WRIT	(Seat

			38997/2023					BRANCH-6	No-36)
493	23605/2025	24.03.2025	WP (C) - 23798/2024	U CHHOTRAY	GENERAL				(Seat No-36)
494	23607/2025	24.03.2025	ABLAPL-8227/2023	R MISHRA	GENERAL			BAIL-1	(Seat No-1)
495	23608/2025	24.03.2025	BLAPL-7435/2024	P K DASH	GENERAL				(Seat No-1)
496	23609/2025	24.03.2025	BLAPL-1451/2025	A K JENA	GENERAL				(Seat No-1)
497	23610/2025	24.03.2025	WP (C) - 5751/2025	P K MISHRA	GENERAL			WRIT BRANCH-8	(Seat No-41)
498	23611/2025	24.03.2025	WP (C) - 640/2025	G MOHANTY	GENERAL				(Seat No-41)
499	23612/2025	24.03.2025	ABLAPL-14904/2024	S MOHANTY	GENERAL				(Seat No-41)
500	23613/2025	24.03.2025	FA-64/1961	R K BARIK	GENERAL				(Seat No-41)
501	23627/2025	24.03.2025	CRLMC-495/2025	RANJAN KU SAHOO	GENERAL		Order Dtd. 2025-03-20		(Seat No-41)
502	23680/2025	24.03.2025	BLAPL-12291/2024	R. K. DEHURY	GENERAL		Order Dtd. 2025-03-20		(Seat No-41)
503	23681/2025	24.03.2025	FAO-582/2024	ISWAR CHANDRA SAHU	GENERAL		Order Dtd. 2025-02-20		(Seat No-41)
504	23682/2025	24.03.2025	WP (C) - 7833/2025	HIMANSHU KUMR BHOL	GENERAL		Order Dtd. 2025-03-21		(Seat No-41)
505	23683/2025	24.03.2025	ABLAPL-1350/2025	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2025-03-20		(Seat No-41)
506	23684/2025	24.03.2025	ABLAPL-1527/2025	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2025-04-10		(Seat No-41)
507	23753/2025	24.03.2025	WA-524/2024	S K PRADHAN	GENERAL			WRIT APPEAL	(Seat No-5)
508	23754/2025	24.03.2025	WA-524/2024	B K SWAIN	GENERAL			WRIT APPEAL	(Seat No-5)
509	23755/2025	24.03.2025	WA-524/2024	B K SWAIN	GENERAL			WRIT APPEAL	(Seat No-5)
510	23827/2025	24.03.2025	WP (C) - 6469/2025	B. K. BEHERA	GENERAL		Order Dtd. 2025-03-18		(Seat No-5)
511	23829/2025	24.03.2025	WP (C) - 18541/2021	P.K.PATRI	GENERAL		Order Dtd. 2023-04-25	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-115)

512	23830/2025	24.03.2025	CRLMC-3415/2024	P. B. SENAPATI	GENERAL		Order Dtd. 2025-03-20		(Seat No-115)
513	23831/2025	24.03.2025	BLAPL-11768/2024	ASHOK KUMAR SARANGI	GENERAL		Order Dtd. 2025-03-19	BAIL-2	(Seat No-16)
514	23832/2025	24.03.2025	ABLAPL-2930/2025	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2025-03-21		(Seat No-16)
515	23833/2025	24.03.2025	ABLAPL-374/2025	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2025-03-21		(Seat No-16)
516	23834/2025	24.03.2025	ABLAPL-1199/2025	S. CHOUDHURY	GENERAL		Order Dtd. 2025-03-21	BAIL-1	(Seat No-4)
517	23835/2025	24.03.2025	ABLAPL-804/2025	S. CHOUDHURY	GENERAL		Order Dtd. 2025-03-20	BAIL-2	(Seat No-8)
518	23842/2025	24.03.2025	WP (C) - 16046/2024	D MOHAPATRA	GENERAL			WRIT BRANCH-1	(Seat No-4)

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